

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO-503
ANSWERED ON 07/02/2024

ICC IN HIGHER EDUCATION INSTITUTES

503. DR. AMEE YAJNIK:
SHRI VIVEK K. TANKHA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether all the Central Universities, IITs, IIITs, IIMs, and NITs have an Internal Complaints Committee (ICC), if so, the details thereof, institute-wise;
- (b) if not, the reasons therefor;
- (c) the details of the number of vacant positions on the ICC panels, institute-wise;
- (d) the details of the sexual harassment cases reported by students, faculty and non-faculty staff in the Central Universities, IITs, IIITs, IIMs, and NITs, institute-wise, year-wise, in the last five years; and
- (e) the details of the action taken on the above-mentioned cases, along with the details of cases resolved?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (c): All the Higher Education Institutions (HEIs) are required to constitute Internal Complaints Committee (ICC) as per University Grants Commission (Prevention, Prohibition and Redressal of Sexual Harassment of Women Employees and Students in Higher Educational Institutions) Regulations, 2015. The Central Government, University Grants Commission (UGC) and All India Council for Technical Education (AICTE) issues advisories to the HEIs to constitute ICC in their Institutes from time to time.

Action against institutions for non-compliance of the University Grants Commission (Prevention, Prohibition and Redressal of Sexual Harassment of Women Employees and Students in Higher Educational Institutions) Regulations, 2015 are taken by the UGC as per the provision of clause 12 of the said Regulations.

(d) & (e): The details of the sexual harassment cases reported by students, faculty and non-faculty staff and details of action taken in the Central Universities, IITs, IIITs, IIMs, and NITs, institute-wise, year-wise, in the last five years are as follows:-

S.No.	HEIs		Year				
			2019	2020	2021	2022	2023
1.	CUs	Cases Reported	93	31	38	71	56
		Cases Disposed of	93	31	38	67	51
2.	IITs	Cases Reported	29	47	32	35	69
		Cases Disposed of	29	47	32	33	57
3.	IIITs	Cases Reported	0	0	0	0	4
		Cases Disposed of	0	0	0	0	3
4.	IIMs	Cases Reported	10	11	4	15	22
		Cases Disposed of	10	11	4	15	19
5.	NITs	Cases Reported	12	6	15	34	32
		Cases Disposed of	12	6	15	34	29

Appropriate actions are taken on such complaints by the concerned Higher Education Institutes (HEIs) as per the provision of said UGC Regulations, 2015.
